List of creditors as on: December 03, 2020

(Amount in IMP)

Name of the corporate Debtor: Reliance	Communications Limited

Annexure 1 Date of Commencement of CIRP: May 07, 2019 List of secured financial creditors belonging to any class of creditors

														(Amount in INI
			Details of Claim recevied			Detai	Details of Claim Admitted				Amount			
										Amount of	of any		Amount of	
		Identifica			Amount of Claim		Amount covered by	Amount covered by		Contingent		Amount of Claim	claim under	
S.No.	Name of creditor	tion No.	Receipt	Amount Claimed	Admitted	Nature of Claim	security interest	Guarantee	party?	Claim	dues,	not admitted	verification	Remarks, if a
	STATE BANK OF INDIA		18-May-19	38,28,67,89,943.38		FINANCIAL CREDITOR		8,94,97,31,745.46		-	-	-	-	-
	CHINA DEVELOPMENT BANK	-	20-May-19	38,85,91,33,974.56		FINANCIAL CREDITOR		10,89,44,44,180.21		-	-	-	-	-
	EXPORT IMPORT BANK OF CHINA	-	21-May-19	33,56,43,52,709.95		FINANCIAL CREDITOR		2,72,36,11,046.34		-	-	-	-	-
	MADISON PACIFIC TRUST LIMITED	-	22-May-19	23,51,88,08,794.80		FINANCIAL CREDITOR		-	NO	-	-		-	-
	INDUSTRIAL AND COMMERCIAL BANK OF CHINA (RCOM ECB)		21-May-19	15,54,41,69,192.90		FINANCIAL CREDITOR			NO	-	-		-	-
	INDUSTRIAL AND COMMERCIAL BANK OF CHINA (RITL ECB)	-	20-May-19	2,78,47,68,718.76		FINANCIAL CREDITOR		2,77,99,35,582.79		-	-	48,33,135.97	-	-
	ACRE - 67 - TRUST (CREDIT AGRICOLE)	-	21-May-19	2,62,54,14,812.75		FINANCIAL CREDITOR		-	NO	-	-	-	-	-
	DOHA BANK Q.P.S.C.	-	21-May-19	4,08,81,40,562.92		FINANCIAL CREDITOR		4,08,81,40,562.92		-	-	-	-	-
	AXIS BANK	-	16-Sep-19	20,88,58,50,178.00		FINANCIAL CREDITOR	-	-	NO	-	-	4,30,81,64,400.00	-	-
	CORPORATION BANK	-	31-May-19	3,25,23,35,838.00		FINANCIAL CREDITOR		18,46,54,739.12		-	-	17,43,47,809.88	-	-
	DENA BANK (NOW BOB)	-	17-May-19	3,20,73,08,170.79		FINANCIAL CREDITOR		-	NO	-	-	-	-	-
	IFCI LIMITED	-	29-Jul-19	3,04,64,27,095.00		FINANCIAL CREDITOR			NO	-	-		-	-
13	INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED	-	07-Jun-19	3,28,59,14,933.00	3,28,59,14,933.00	FINANCIAL CREDITOR	-	-	NO	-	-	-	-	-
14	INDIAN OVERSEAS BANK	-	20-May-19	1,84,69,91,256.68	1,84,69,91,256.68	FINANCIAL CREDITOR		24,55,06,724.19	NO	-	-	-	-	-
15	LIFE INSURANCE CORPORATION OF INDIA	-	10-Dec-19	47,58,15,76,698.24	47,58,15,76,698.24	FINANCIAL CREDITOR			NO	-	-	-	-	-
16	PUNJAB NATIONAL BANK		22-May-19	13,29,44,76,624.30	13,00,11,99,667.12	FINANCIAL CREDITOR	-	4,23,68,88,162.11	NO	-	-	29,32,76,957.18	-	-
17	UNITED BANK OF INDIA	-	17-May-19	2,49,48,97,613.00	2,49,48,97,613.00	FINANCIAL CREDITOR		-	NO	-	-	-	-	-
18	HSBC FRANCE	-	09-Sep-19	2,99,26,63,247.60	2,99,26,63,247.60	FINANCIAL CREDITOR	-	2,99,26,63,247.60	NO	-	-	-	-	-
19	BARCLAYS BANK PLC	-	21-May-19	36,00,00,000.00	36,00,00,000.00	FINANCIAL CREDITOR	-	36,00,00,000.00	NO	-	-	-	-	-
20	ORIENTAL BANK OF COMMERCE (Now PNB)	-	20-May-19	5,34,73,20,349.42	5,17,51,23,990.42	FINANCIAL CREDITOR		19,91,73,368.91	NO	-	-	17,21,96,359.00	-	-
21	CANARA BANK	-	12-Jun-19	9.43.47.00.018.88	9.06.63.05.697.41	FINANCIAL CREDITOR	-	69.75.15.018.93	NO	-	-	36.83.94.321.47	-	-
22	SYNDICATE BANK	-	20-May-19	6.11.03.31.428.47	6.11.03.31.428.47	FINANCIAL CREDITOR	-	49.06.25.217.32	NO	-	-	-	-	-
23	IDBI BANK LIMITED	-	31-May-19	13.61.88.94.239.46	13.61.88.94.239.46	FINANCIAL CREDITOR	-	3.88.93.92.644.00	NO	-	-	-	-	-
24	STANDARD CHARTERED BANK - (RCOM & RITL INR FACILITY)	-	21-May-19	2,42,12,76,687.43	2.42.12.76.687.43	FINANCIAL CREDITOR		2.42.12.76.687.43	NO	-	-	-	-	-
25	UCO BANK	-	21-May-19	9.52.80.81.087.00	9.52.80.81.087.00	FINANCIAL CREDITOR		-	NO	-	-	-	-	-
26	SC LOWY (RITL ECB)		21-May-19	31.98.15.44.063.63	31 98 15 44 063 63	FINANCIAL CREDITOR	-	31.98.15.44.063.63	NO	-			-	-
	VUAYA BANK (NOW BOB)		20-May-19	1.02.53.59.277.00		FINANCIAL CREDITOR		-	NO		-			-
	YES BANK	-	21-May-19	2,81,44,90,001.00		FINANCIAL CREDITOR			NO		-	-	-	-
	SHUBH HOLDINGS PTE LTD.	-		30,44,67,69,560,45		FINANCIAL CREDITOR			NO		-	1.04.29.594.86	-	
	UNION BANK OF INDIA		20-May-19	10.09.34.38.977.38		FINANCIAL CREDITOR		29.44.08.691.18			-		-	
	VTB CAPITAL PLC		20-May-19	5.11.90.60.144.78		FINANCIAL CREDITOR		5.11.01.75.703.65			-	88.84.441.13	-	-
	DB (HK) - BURLINGTON LOAN MANAGEMENT DAC			2.06.21.86.910.26		FINANCIAL CREDITOR		3,11,01,73,703.03	NO		_	86.91.329.05	-	
	CENTRAL BANK OF INDIA		- 23-Jan-20	4.72.20.95.157.14		FINANCIAL CREDITOR		24.46.69.910.63			-	1.03.95.041.84	-	-
	ACRE - 41 - TRUST (DBS)		21-May-19	4,05.86.14.370.14		FINANCIAL CREDITOR		24,40,03,310.03	NO		-	2.19.15.417.39	-	
	EMIRATES NBD		21-May-19 21-May-19	3.24.33.10.330.11		FINANCIAL CREDITOR		3.22.42.14.247.34			-	1.90.96.082.77	-	
	DEUTSCHE BANK (LONDON)	- ľ	21-May-19 21-May-19	6.58.60.10.459.36		FINANCIAL CREDITOR		3,22,42,14,247.34	NO			69.53.063.24	l	
	BANK OF BARODA		20-May-19	17.24.27.52.342.01		FINANCIAL CREDITOR		-	NO		-	03,53,003.24	-	í
	BANK OF BARODA BANK OF INDIA		20-May-19 21-May-19	17,24,27,52,342.01 10.64.81.80.357.36		FINANCIAL CREDITOR		66.03.20.312.74			-	74.33.75.843.61	-	r
38	Total	-	21-IVIBY-19			FINANCIAL CREDITOR			NU		-		r	ŕ – –
	Iotai			4,38,02,44,36,125.90	4,31,87,34,82,328.51			86,66,88,91,856.50	L	-	-	6,15,09,53,797.39		<u> </u>

1) Figures converted into INR from USD as per Regulation 15 of Insolvency and Bankruptzy Board of India (insolvency Resolution Process) for Corporate Process) Regulations, 2016 ("CIRP Regulations"). 2) Amount vertified basis bank statements, backed by certificate under The Bankre's Book rivience Act, 1991 (is applicable), constituting documents and Corporate Debtor's books of accounts (is available) and other documents as per regularements of the CIRP Regulations. 3) Claim / Part of claim has been vertified basis Corporate Guarantee provided by the Corporate Debtor to such financial creditors for securing fund-based / non-fund based failties extended to its subsidiary companies viz. Reliance Infratel Limited and Reliance Telecom Limited which are also undergoing a Corporate Insolvency Resolution Process. 4) Avis Bank: Limited (Pankr) has issues instruct, 2016 and May, 2016 regretcrited, and and there expired on Narch 21, 2019 and May 22, 2019; however, the BGs under Facility - 1 had been invoked by DoT on March 20, 2019.

Additionally, as per Regulation 14(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the resolution professional is required to revise the amounts of admitted claims, as soon as practicable, when he comes across additional information warranting such revision. The admitted claim of Axis Bark has been accordingly revised to INR 1,658.63 crores, which includes the amount of BGG issued under Facility – 1 which has been admitted subject to the outcome of the civits appeals (No. 6548-49 of 2019) field before the Hon*Dbe Supreme Court by the Department of Telecommunications (DOT) against the order deater (Faviury 4, 2019) asset by the Hon*Dbe TDSTA setting aside the demand for one time spectrum charges raised by the DOT. The rejection of claim in respect of amounts pertaining to BGs under Facility 2 (which BGs have already expired and are un-invoked, and a period of more than 1 year has elapsed since the date of expiry of such BGs) remains uncharged.

Considering the fact that the demand pertaining to one time spectrum charges from DoT is currently sub-judice before the Hon'ble Supreme Court, the liability of the Corporate Debtor towards One Time Spectrum Charges (OTSC) has been verified as a contingent liability towards DoT.